

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1493
ANSWERED ON:04.03.2011
RURAL INFRASTRUCTURE DEVELOPMENT FUND
Joshi Shri Mahesh

Will the Minister of FINANCE be pleased to state:

- (a) the funds allocated under Rural Infrastructure Development Fund (RIDF) during the last three years, State-wise and the funds utilized out of it;
- (b) the details of projects pending under RIDF during the last three years, State-wise; and
- (c) the steps taken for timely completion of the said projects?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a): National Bank for Agriculture and Rural Development (NABARD) has reported the State-wise details of funds allocated under Rural Infrastructure Development Fund (RIDF) during the last three years (RIDF-XIII - 2007-08), (RIDF-XIV - 2008-09) and (RIDF-XV - 2009-10) as at Annex-I. The funds utilized out of these allocations are at Annex-II.

(b) & (c): NABARD has reported that there are no Projects pending for sanction by NABARD. The State-wise details of the ongoing Projects are at Annex-III. The phasing of Projects sanctioned under RIDF Tranches are allowed upto 3 to 4 years and the disbursements are made as reimbursement of expenditure incurred by the State Governments. To ensure timely completion of Projects sanctioned under RIDF, the pace of implementation is reviewed through a Monitoring Mechanism which includes a review by the High Power Committee chaired by the Chief Secretary of the State.